

DIVISION BENCH
COURT - II

O-213

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/236(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST DECEMBER, 2022, 02:00 P.M

IN THE MATTER OF	LALLU PRASAD IN THE MATTER OF GOLDSTEP TOBACCO PRIVATE LIMITED VS REGISTRAR OF COMPANIES PATNA
UNDER SECTION	SEC 252 (3)

Counsel/ Authorised Representative appeared through physically/Video Conference:

Mr.Rohit Kumar Keshri, Adv.] For petitioner
Mr. Rahul Parasrampuriah,PCS

ORDER

1. Ld. Counsel for the petitioner present.
2. Heard. **Reserved for orders.**

**Balraj Joshi
Member (Technical)**

**RohitKapoor
Member (Judicial)**